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**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD BENCH  
Court 2**

**TP/MP/ 69 of 2019 [TP/MP/199/2016(CP 198 of 2007) with TP/MP/ 199-  
A/2016(CA 112 of 2013)]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.03.2021**

Name of the Company: Jagran Prakashan Ltd  
V/s  
Jagran Publication Pvt Ltd & Ors

Section: 397-398 of Co.Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**  
**(through video conferencing)**

The parties are represented through their respective counsels.

Due to paucity of time, the matter is adjourned.

List the matter on 06.05.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 19th day of March, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**